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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER + 1
NAME OF THE RESPONDENT(S) : AVEDA INFOTECH PVT LTD + 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① CIBI VISHNU

COUNSEL FOR
PETITIONERS



② S. GIRITHARAN


Counsel for R2 + R3



ORDER

Counsels for both of the parties are present. Counsel for R3 has moved an Application to seek leave of the Court to file additional counter to raise the issue of the jurisdiction in relation to R3. Leave is granted. The additional counter is taken on record. Counsel for Petitioner submitted that he is not willing to file any reply to the same and will address the issue in the reply arguments. Matter is posted for argument of the Respondent. Put up on 08.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)